

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/3554/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the ^{10th} ^{May} ~~April~~ 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/3057 & DJN/3084 Dated 25.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) station leave permission, with the official vehicle, at own cost, from the evening of 29.04.2023 till the morning of 02.05.2023** and **(ii) station leave permission, with the official vehicle, at own cost, from the evening of 04.05.2023 till the morning of 08.05.2023**, as prayed for. Further, the Addl. District & Sessions Judge No. 1 Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/3555/A, dated , 10-05-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
Sd/-